

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY +1
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. VINAY S
led by Karthik S.

for R₁ - R₂



For R₃

2. M. Hgnul Fathima

3. T.K. Bhaskar
Priyadarshini
Aruni/
Keethi

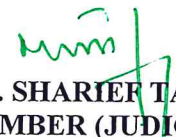
Counsel for Petitioners



ORDER

Mr. T.K. Bhaskar, Counsel for Petitioners present. Mr. Karthik Seshadri, Counsel for R-1 and R-2 and Mr. M. Hgnul Fathima, Counsel for R-3 present. It has been submitted by the Counsel for Respondents that some new documents are proposed to be filed by the Petitioner in the matter and needs time to study the document and reply to the same. At request, time is enlarged with the direction to reply the same by 30.06.2017. Thereafter, the Petitioner will give response by 05.07.2017. The matter is posted for final arguments. **Put up on 10.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)